

13.18 hrs.

PAPERS LAID ON THE TABLE

Annual Administration Report of and Review on D.D.A, 1988-89, Statement regarding reasons for delay in laying these papers, Annual Accounts of DDA, 1988-89, Review thereon etc Annual Report of National Capital Region Planning Board for 1989-90 etc.

[English]

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLIMARAN): I beg to lay on the Table—

- 1 (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority for the year 1988-89 under section of the Delhi Development Act 1957
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority for the year 1988-89
2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
3. (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1988-89 together with Audit Report thereon, under Sub-section (4) of section 25 of the Delhi Development Act, 1957.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority for the year 1988-89 [Placed in Library. See No. LT—1160/90]
4. A statement (Hindi and English versions) showing for delay in lay-

ing the papers mentioned at (3) above.

5. A copy of the Annual Report (Hindi and English Versions) of the National Capital Region Planning Board for the year 1989-90 under section 26 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT—1161/90]

Notifications under Dock workers (Safety, Health and Welfare) Act and a Statement showing reasons for delay in trying these Papers

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 22 of the Dock Workers (Safety, Health and Welfare) Act, 1986 —
 - (i) The Dock Workers (Safety, Health and Welfare) Rules, 1990 published in Notification No. G.S.R. 79 (E) in Gazette of India dated the 16th February, 1990.
 - (ii) The Dock Workers (Safety, Health and Welfare) Regulations, 1990 published in Notification No G.S.R. 80 (E) in Gazette of India dated the 16th February, 1990.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—1162/9]

Notification under Inter-State Water Disputes Act, 1956 and Annual Report of the Narmada Control Authority for 1988-89

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): I beg to lay on the Table—

- (1) A copy of the Notification No. S.O. 437 (E) (Hindi and English versions) published in Gazette of India dated the 2nd June, 1990 constituting the Cauvery Water Disputes Tribunal issued under section 4 of the Inter-State Water Disputes Act, 1956. [Placed in Library. See No. LT—1163/90]
- (2) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority for the year 1988-89 along with Audited Accounts. [Placed in Library. See No. LT—1164/90]
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1988-89.

Annual Report of and Review on Cancer Hospital and Research Institute, Gwalior for 1988-89, Statement Re; delay in laying these papers Annual Report, Annual Accounts and Review on Gujarat Cancer and Research Institute, Ahmedabad, for 1988-89

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. L T/1166/90]

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): I beg to lay on the Table—

16.19 hrs.

ASSENT TO BILLS

[English]

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—1165/90]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research

ADDITIONAL SECRETARY: Sir, I lay on the Table the following seven Bills passed by the House of Parliament during the last session and assented to since a report was last made to the house on the 26th April, 1990—

- (1) The Appropriation (No. 2) Bill, 1990
- (2) The Finance Bill, 1990
- (3) The Union Duties of Excise (Distribution) Amendment Bill, 1990
- (4) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1990
- (5) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990